

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2896/2025

ANKUSH KHANDEKAR & ORS.

Appellant(s)

VERSUS

STATE OF U. P. & ANR.

Respondent(s)

Date : 08-09-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Mohnish Nirwan, Adv.
Mr. Ashok Kumar, Adv.
Mr. Abhishek Pratap Singh, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report with regard to respondent nos.1 and 2 from High Court is awaited.

Original records from High Court and Trial Court has not been received yet.

Issue reminder to High Court for expediting the dispatch of certificate of service in respect of Respondent nos.1 and 2 and for original records.

List again on 28.10.2025.

MASHROOR ALAM KHAN
Registrar

SC